

IN THE NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NEW DELHI

Company Appeal (AT) No. 21, 22 and 23 of 2016

Amita Buhariwala

.... Appellant

Vs.

N.H.B.Enterprises Private Ltd. & Ors.

.... Respondents

Present: For Appellant: - Mr. Vinod Khanna, Advocate

For Respondents: - Mr. Arun Deshpande, Company Secretary
and Mr. Ajay M.Antarkar, PCS

ORDER

11.01.2017 - Heard the parties. We find no ground to interfere with the impugned order(s) by which the Tribunal refused to transfer the cases from NCLT, Mumbai Bench to NCLT, Delhi Bench.

Accordingly, the appeal is dismissed.

(Justice S.J. Mukhopadhaya)
Chairperson

(Mr. Balvinder Singh)
Member (Technical)

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